


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.89/BB/ 2017	-	For non- compliance	621A	Sree Valliappa Textile Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	1. <b>C.A.R. MUGUNTHAN</b> 9841047064	Petitioner	

PCS for petitioner is present. The matter is listed today for admission and for hearing. PCS appeared in pursuance of notice issued by this Tribunal. Heard the PCS for petitioner. He reported that the petitioner originally filed the application before the CLB and this matter was transferred from CLB to this Tribunal.

We have received the ROC report.

List it for orders on 28.09.2017.

  
MEMBER (J)

  
MEMBER (T)